

F. No. 01(05)/Circular/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

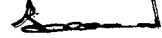
Dated: 08.04.2021

NOTIFICATION

Considering the lockdown/curfew/restrictions imposed/declared in Mumbai by the State Government and in view of the representation dated 06.04.2021 submitted by Central Excise and Customs Bar Association, West Zone, Mumbai, Hon'ble President is pleased to direct the following:

Notification dated 16.02.2021 will remain suspended till 30.04.2021 for CESTAT, Mumbai Bench. However, Public Notice No. 2/2020 dated 10.08.2020 shall remain in force during this period.

By Order,



(Bineesh Kumar K.S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, Mumbai.
3. Deputy Registrar, CESTAT, Mumbai.
4. Bar Association, CESTAT, New Delhi/ Mumbai/ Kolkata/ Chennai/ Bengaluru/ Ahmedabad/ Allahabad/ Chandigarh/ Hyderabad.
5. Chief Commissioner (AR), CESTAT, New Delhi/Commissioner (AR), CESTAT, Mumbai/ Kolkata/ Chennai/ Bengaluru/ Ahmedabad/ Allahabad/ Chandigarh/ Hyderabad.
6. Notice Board/ Website.